Coord-09/1/2018-CDN-MCA  
Government of India  
Ministry of Corporate Affairs  

5th floor, 'A' Wing, Shastri Bhawan  
Dr. Rajendra Prasad Road  
New Delhi-110001  
Dated: 04.06.2018  

OFFICE ORDER

In terms of the provisions contained in Section 19(1) of the Right to Information Act, 2005, the undermentioned Officers shall be the Appellate Authorities for the Section(s) / work mentioned against their name.

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name &amp; Designation</th>
<th>Section/Work</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Sh. G. Vaidheeswaran Deputy Secretary</td>
<td>Professional Institutes Section*</td>
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<td>IICA Section</td>
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<td>IGM Section</td>
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<td>2.</td>
<td>Sh. Abhijeet Phukon Deputy Secretary</td>
<td>Competition Section</td>
</tr>
<tr>
<td>3.</td>
<td>Sh. Sridhar Pamarthi Joint Director</td>
<td>CL-I Section</td>
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<td>CL-V Section</td>
</tr>
</tbody>
</table>

* Already designated

(Nilratan Das)  
Under Secretary to the Govt. of India

To

The Officers concerned

Copy to:-

1. PPS to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to JS(AA)/JS(K)/JS(G)/JS(AC)
4. DS(VK)/DS(BPP)
5. US(AP)/US(PM)/US(RK)
6. All Sections, MCA

e-Governance Cell with a request to upload the Office Order under the RTI Column on the Website of this Ministry, with caption "Designation of Appellate Authorities – Office Order dated 04.06.2018".